

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1278
ANSWERED ON:29.11.2011
HOUSING SCHEME OF CGEWHO
Lal Shri Kirodi

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a): the present status of various housing schemes under the Central Government Employees Welfare Housing Organization (CGEWHO) for providing houses to Central Government employees in different parts to the country including Delhi, Gurgaon and Noida;

(b): whether the said schemes are being implemented as per stipulated plan;

(c): if so, the time schedule for allotment of the said houses, scheme-wise; and

(d): if not, the reasons therefor?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a): As per the position reported by CGEWHO the housing schemes under the organization to provide houses to Central Government Employees in different parts of the country is as under: -

The housing projects where The housing projects under construction is in progress are: planning are:

i) Chennai (Ph-II);i) i) Vishakapatnam;

ii) Hyderabad (Ph-III);i) ii) Bhubaneswar (Ph-II);

iii) Mohali (Ph-I); iii) Mohali (Ph-II);

iv) Bhubaneswar (Ph-I); iv) Meerut (Ph-II);

v) Meerut (Ph-I); v) Greater Noida;

vi) Kolkata (Ph-II); and vi) Chennai (Ph-III);

vii) Jaipur (Ph-II) vii) Navi Mumbai; and
viii) Mohali (SAS Nagar)

However, there is no scheme planned with reference to Delhi & Gurgaon.

(b) to (d): As reported by CGEWHO the schemes are being planned after conducting a demand survey and thereafter making the attempts to acquire the land from State Government Authorities. In case of non-availability of land from State Government Development Authorities, the housing schemes are planned as turnkey projects wherein the land is also being provided by the construction agency. Hence no definite time frame can be planned for such housing schemes. Allotment of houses to each Scheme is being made to the eligible applicants after the computerized draw. The specific allocation of dwelling unit number in a particular project is made at the time of the completion of the project. The Allotment has been made in the following housing schemes:

Schemes Time Schedule

i) Chennai (Ph-II); Within three months after formal closure of the scheme,

ii) Hyderabad (Ph-II); allotment has been made in time in all the schemes

iii) Mohali (Ph-I);

iv) Bhubaneswar (Ph-I);

v) Meerut (Ph-I);

vi) Kolkata (Ph-II);

vii) Jaipur (Ph-II);

viii) Bhubaneswar (Ph-II);

ix) Mohali (Ph-II); and

x) Vishakapatnam